

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1023
ANSWERED ON:28.07.2003
NAMMOORA BANDHARA'S SCHEME
IQBAL AHMED SARADGI

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether 100 barrages have been constructed in the river basins under the first phase of the 'Nammooora Bandhara's Scheme' in Karnataka;
- (b) if so, by when the work on the project is likely to be completed;
- (c) whether the Government of Karnataka has requested to the Union Government to provide financial assistance to the State Government; and
- (d) if so, the action taken by the Union Government in the matter?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

- (a) & (b) Irrigation being a State subject, the responsibility of planning, investigation, funding alongwith priority execution, operation and maintenance of irrigation projects, including irrigation and flood control primarily rests with the concerned State Governments themselves. As reported by the Government of Karnataka, pre-feasibility study to identify the sites and number of barrages to be constructed across all rivers/ major nalas under 'Nammura Bhandara"scheme are under process. After obtaining the Detailed Project Report, construction of barrages will be undertaken.
- (c) No, sir.
- (d) Does not arise.